

in nationalised text books in different parts of the country; and

(b) if so, what steps have been taken in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

Regional Training College for Multipurpose School Teachers

2514. **Shri M. K. Kumaran:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that preliminary works such as acquisition of land for campus etc. were done in setting up a Regional Training College to train teachers for multipurpose high schools in Kerala;

(b) whether it is also a fact that the proposal was subsequently dropped; and

(c) if so, the reasons therefor?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The sites suggested by the Government of Kerala were examined along with the sites suggested by other State Governments. The Kerala site was rejected in favour of a better site available in the same zone. Beyond this, no other action such as acquisition of land was taken by the Government of India, in the case of the Kerala site.

Accepting Higher Tenders in Manipur

2515. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that according to the Audit report, the Manipur Territorial Council in 1958-59 and 1959-60 as a result of accepting higher or the highest tenders suffered a loss of over a lakh of rupees;

(b) if so, whether the practice of accepting the higher or the highest

tenders has been stopped now as a result of audit objection;

(c) whether the lost amount has been recovered; and

(d) if reply to parts (b) and (c) above be in the negative the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). The information is being collected from the Manipur Administration and will be placed on the Table of the House.

Beggars in Delhi

2516. { **Shri E. Madhusudan Rao:**
Shri Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of beggars are still found in Delhi and New Delhi despite the enforcement of Bombay Act in the Capital;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to check this?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) No. only a few beggars are still found begging in the Capital.

(b) Some escape notice of the Anti-Begging Squad while a few are fresh arrivals from outside Delhi.

(c) Action is being taken for rounding up these beggars.

Delhi Beggars Home

2517. **Shri E. Madhusudan Rao:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of inmates of Delhi Beggars Home started recently by Government;

(b) number of persons, who are disabled and those who are able to do some type of work; and